NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/184/2016 PETITION NUMBER : Venkatraman Shivkumar NAME OF THE PETITIONER(S) : M/s Then India Energy Private Limited & 13 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION SIGNATURE DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM 3. P. J-Backy-80n R-AX R-11 4. XAUTHABALASI RZ & R3

<u>ORDER</u>

Mr. G.V. Mohan Kumar, Counsel for Petitioner present. Ms. Kavitha Balaji, Counsel for R2 and R3 present. Mr. P.J. Pachiyappan, Counsel for R4 and R11 present. No representation on behalf of R5, R6, R12 and R13. Counsels for R2 and R3 and also R4 and R11 filed a memo adopting the rejoinder filed by the Petitioner. For filing counter of R5, R6, R12 and R13, time is extended. Put up on 30.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)